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श्री राजीव (जा-1)

14/2/23

Declaration of Assets and Liabilities

Year 2022-2023

I, TRIPURARI SINGH

son/daughter/wife of LATE PRABHU NATH SINGH

aged 55 years, belonging to BIHAR VIDHAN SABHA

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Cash	2000/-	500/-	1000/-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I 5,00,000/- KENERA Bank 10,000/-	B.I.O 70,000/-	B.I.O 10,000/-	No	No
(iii)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	P.O/Saving 10,000/- P.O/RD 12,000/- S.B.I/Mit 5,000/- Mutual Fund	No	L.I.C 20,000/- Years	No	No
(v)	Motor Vehicles (Details of make, etc.)	No	No	No	No	No
(vi)	Jewellery (give details of weight and value)	Gift Gold 1.60,000/- Gift Gold 1.50,000/- Gift Silver 1.45,000/-	No	No	No	No
(vii)	Other assets, such as values of claims / interests	Vill. 9/10/21 2.29,65/- No - Div 21,12,70/- ded. 40,000/-	No	No	No	No

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employed.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	39/12 No Divided		No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		29/1-35 270-31 1645	No	No	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	24/31 14/15 232 26/35 21/17 22/15 270/11/15 20/16	1000/68 4/12 14/17 5-10,000 11/17 2/14/17 14/17 42/15	No	No	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on DD/MM/YYYY
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department etc.	Amount outstanding as on 31/03/2019
(a)	(i) Loans from Banks		
	(ii) Loans from Financial Institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN DEYPS6646F UP to Return 2022-23	No
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N-Application	No
	(iii) Sales Tax (Only in case of proprietary business)	No	No
	(iv) Property Tax	No	No

C. Personal Detail

OFFICE/PAN No. :-

P.T.S/B.L.A-1026

Gender :-

M / F

Date of Birth :-

25/06/1968 (DD/MM/YY)

Class/Group :-

C (A/B/C)

Code :-

BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S. Bihar Administrative Service)

(B.S.S. Bihar Secretariat Service etc.)

Home District :-

SARAN (CHAPRA)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature **TRIPURARI SINGH**

Name of Employee: **Office Attendant**

Designation: **Bihar Vidhan Sabha Patna**

Department: _____

Place: **Patna**

Date: **13/7/23**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.